In 1977, the Central Contract Labour Advisory Board prohibited employment of contract labour in loading and unloading of coal including ash handling and cinder picking but Railways again did not implement it.

Complete anarchy prevails in employment in these works. For example, in Central and part of Southern Railways, loading-unloading of coal is one by departmental labour while at others casual or mostly contract labour is used. In Kharagpur, Garhara and some other transhipment sheds as also in Chakradhapur Division, only permanent labour is used for loading- unloading of goods and parcels while at other centres contract labour is used. This is discriminatory and violative of our constitutional provisions.

With changeover to diesel and electric traction, an increasing number of these contract labour face retrenchment. Government should issue immediate notification abolishing contract labour in Railways and treating the workers as Railwaymen.

(vi) *Implementation of irrigation Schemes in certain districts of Rajasthan.*

SHRI RAJESH PILOT (Bharatpur) : Mr. Deputy Speaker, Sir, farmers in some of the districts in Rajasthan, for example, Bharatpur, Alwar, Swai Madhopur, Dholpur, Ajmer, Jaipur and Sikar have been waiting for irrigation facilities for long. The land is very fertile but due to non-availability of irrigation facilities farmers solely depend on rains. A scheme was taken up by Government for digging tubewells in each village and it was initiated in December, 1983 but the work on the scheme is going with a very slow speed. Some of the population in these districts which is from minority class called Maves in fact, majority of them are below poverty line and their main occupation is farming. If this irrigation scheme is taken up on top most priority, Government shall be doing a great deal of good work for this minority class and farmers of these areas. Thus, it is requested that Government of Rajasthan may be pleased be asked to hasten the work on such irrigation schemes including the Gurgaon canal project and also to develop this minority area as a Mavad Development Board may please be formed as it has been done in Haryana State.

(vii) *Deteriorating telephone services*

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : उपाध्यक्ष महोदय, मैं आपके माध्यम से संचार मंत्री जी का ध्यान देश में टैलीफोन की गिरती हुई साख की ओर ले जाना चाहता हूं। आज देश में टेलीफोन की स्थिति काफी दयनीय हो गई है।

उत्तर प्रदेश के पूर्वी जिलों, जैसे वाराणसी गाजीपुर, जौनपुर, मिर्जापुर, इलाहाबाद आदि शहरों में टेलीफोन की जो स्थिति है, ऐसी स्थिति विगत दस वर्षों में कभी भी नहीं रही। कुछ लोगों के टेलीफोन दो-दो माह से खराब पड़े हैं। लाख शिकायतों के बाद भी कोई सुनने वाला नहीं है। सरकारी कर्मचारी आते हैं, बनाकर ज्यों ही घर से बाहर जाते हैं, टेलीफोन बिगड़ जाता है

आम लोगों के फोन तो खराब रहते हैं, पर ऊंचे व्यवसाइयों के फोन सदा ठीक रहते हैं। जन प्रतिनिधियों के फोन का तो और बुरा हाल है। अधिकारियों का व्यवहार भी अच्छा नहीं है।

वाराणसी में टेलीफोन नम्बर 55001 वी आई पी टेलीफोन है। इस फोन की हालत गत 5 माह से बराबर दयनीय है। दिन भर में लगभग चार बार यह बनता है और उतनी ही बार बिगड़ता है। अधिकारियों को कहते-कहते थकान हो गई किन्तु कोई कार्यवाही नहीं हुई।

टेलीफोन की बिलों की तो बहुत ही बुरी हालत है। हमेशा मनमाने ढंग से बिल आते हैं। विनम्रता और शालीनता टेलीफोन सेवा से दूर होती जा रही है। 197 और 198 पर कार्यरत

(राजनाथ सोनकर शास्त्री)

कर्मचारी भी अपने कर्तव्य के प्रति प्राय: उदासी रहते हैं। शिकायतों को या तो सुनते नहीं हैं और सुनते हैं तो उत्तर में मौन ही रहते हैं।

ऐसी स्थिति में मैं आपके माध्यम से पुन: संचार मंत्री जी का ध्यान इधर आकर्षित करूंगा कि वे टेलीफोन सेवा की ओर अपना ध्यान अवश्य केन्द्रित करें। आधुनिक जिन्दगी की इस महत्वपूर्ण सेवा को सुचारू रुप से चलाने की दिशा में कदम उठायें। कर्मचारियों, अधिकारियों में जिम्मेदारी की भावना का विकास करें।

MR. DEPUTY SPEAKER : I was in the P&T Department for a long time. Till I was there, it was very efficient.

श्री राजनाथ सोनकर शास्त्री : उपाध्यक्ष महोदय, नियम 377 में जो मामले प्रस्तुत करते हैं, इनका कुछ भी नहीं होता है। क्यों नहीं होता है, क्या बात है, इस मामले को हमने कई बार हांउस में उठाया है कि नियम 377 में उठाए गए मामलों का प्रापर उत्तर नहीं मिलता है। कोई प्रापर कार्यवाही नहीं होती है। मैं पुन: आपसे निवेदन करुगा कि आप एक बार गवर्नमेंट को कहें।

MR. DEPUTY SPEAKER : The Government will look into it.

SHRIMATI PRAMILA DANDAVATE: Only the Finance Minister is there.

MR. DEPUTY SPEAKER : He is the Cabinet Minister who is giving money to the Postal Department.

(viii) *Crisis in the textile industry and need for Central Governments intervention to restart the closed mills*

SHRIMATI PRAMILA DANDAVATE (Bombay North Central) : Textile industry is in the grip of a crisis. There is a spate of closures of textile mills in Ahmedabad, Bombay and number of other places including Delhi

After a year and a half long strike of the textile workers in Bombay, Government announced its decision of taking over 13 mills in Bombay. However not a single mill has started functioning as yet, resulting in the swelling of the ranks of thousands of unemployed workers who have been refused reemployment by the mill owners for participating in the strike.

The major factors responsible for the present predicament are reported to be that, the mill owners have siphoned the profits of the textile industry into other profitable ventures and exploited the workers. On the other hand, inefficiency and rampant malpractices are at the root of failure of the NTC to bring the industry out of crisis.

I would request the Government to nationalise the industry and take urgent steps to restart the mills immediately and save the workers from starvation by re-employing them. At the same time mill owners also should not be allowed to go scotfree.

(ix) *Need to set up some big industries in Carhohiroli (Maharashtra)*

श्री विलास मुत्तेमवार (चिमूर) : उपाध्यक्ष महोदय, नियम 377 के अधीन निम्न लिखित लोकमहत्व के प्रश्न की ओर सरकार का ध्यान आकर्षित करना चाहता हूं।

महाराष्ट्र का विदर्भ क्षेत्र बहुत पिछड़ा हुआ है और उसमें भी गड़चिरोली जिला, जोकि आदिवासी इलाका है सबसे अधिक पिछड़ा हुआ है। वहां के लोगों के पास न पहनने को पर्याप्त कपड़ा है और न खाने को अन्न, क्योंकि वहां कोई ठोस रोजगार नहीं है। यह जिला आन्ध्र